guardianship of Head Mistress and five other teachers had gone to Narayani for picnic on 3rd February, 1980. On the same day a group of about IOO youths belonging to Berhampur had also gone there for performing Puja. While both parties were at Narayani, some of the youths passed obscene comments and exhibited indecent gestures and postures. Appprehending trouble, the Head Mistress made effort to leave the place before the sunset. While they were about to start, some youths of Berhampur stood members of the girls party protested whereupon some members of the youth party dragged the driver out of the truck, assaulted him, forcibly took away the cleaner and criminally confined him. The driver somehow, managed to escape away with the truck alongwith the occupants. The students reported the matter to the Navaf~Centre, Chilka and the Naval Personnel rescued the cleaner. On hearing the news about 200 persons of Nanpur and Baiugaon reached the spot and assaulted the youth of Berhampur. The Police Officers also reached on the spot and registered a case u/s 147|148|341|294|336|323|149-IPC:

20 accused persons were arrested on 5-2-80 and were released on conditional bail by the Court. No complaint, during investigation of case, has so far been received from any quarters regarding molestation of School girls pieknicking at Narayani, either by the Youth Congress (I) members or any body else. Further investigations in th  $_{\rm t}>$  matter are in progress.

## Living conditions of Army and their Families

1176. SHRI RAMANAND YADAV: SHRIMATI AMARJIT KAUR: SHRIMATI SAROJ KHAPA-RADE:

Will the Minister of DEFENCE be pleased to state:

13 RS—5

- (a) whether Government are aware that there is growing unrest in the army regarding their living conditions and other facilities; and
- (b) if so, what remedial steps Government have taken or propose to take  $i_n$  this regard?

THE MINISTER OF STATE IN THS MINISTRY OF DEFENCE AND DEPARTMENTS UNDER CHARGE OF PRIME MINISTER (SHRI c. P- N.SINGH): (a) and (b) The Government are not aware of any unrest in the army regarding living conditions and other facilities. Living conditions and facili^e?; vary depending upon the location of the places where the personnel are stationed.

The Government are alive to the necessity of improving living conditions and have tak 21 a number of steps to improve the facilities in respect of accommodation, medical care, education, recreation etc. The service conditions and facilities kept under constant review by the Government and taking into account the resources available all possible assistance is given to improve living conditions of the personnel of the Armed Forces.

## **Production of standard cloth**

1177. SHRI K. K. MADHAVAN: SHRI SADASIV BAGAIT-KAR: SHRI S. W. DHABE:

Will the Minister of INDUSTRY be pleased to state:

- (a) what is the quantum of standard cloth produced during the last year by the mills in the private sector and by mills under the National Textile Corporation;
- (b) what further steps are proposed to be taken to give cheap and good quality cloth for consumption by the common man; and
- (c) at what rat<sub>e</sub> such cloth especially white cloth is sold?